

THE SIXTH SCHEDULE

(See section 25)

AMENDMENTS TO THE CONSTITUTION (SCHEDULED TRIBES) ORDER, 1950

In the Constitution (Scheduled Tribes) Order, 1950,—

- (1) in paragraph 2, for the figures “XX”, the figures “XXI” shall be substituted;
- (2) in the Schedule, after Part XX, the following Part shall be inserted, namely:—

“PART XXI.—*Uttaranchal*

1. Bhotia.
2. Buksa.
3. Jannsari.
4. Raji.
5. Tharu.”.